

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

TWENTY-SECOND REPORT

(Presented on 21-3-1986)

The Business Advisory Committee held a sitting on Friday, the 21st March, 1986.

2. The Committee recommend that 3 hours may be allotted for the consideration and passing of the Inter-state Water Disputes (Amendment) Bill, 1986 as passed by Rajya Sabha and the same may be taken up on Monday the 24th March, 1986 after discussion on the Demands for Grants (General) relating to Ministry of External Affairs is over.

3. The Committee also recommend that the sitting fixed on Thursday, the 27th March, 1986 may be cancelled as no sittings are fixed on Wednesday, the 26th March and Friday, the 28th March, 1986 on account of Holi and Good Friday respectively.

4. The Committee further recommend that the Private Members' Business scheduled for Thursday, the 27th March, 1986 may be taken up at 3.30 P.M. on Tuesday the 25th March, 1986.

NEW DELHI;
March 21, 1986

Phalguna 30 1907 (Saka)

BAL RAM JAKHAR,
Chairman.
Business Advisory Committee.